

ITEM NO.20

COURT NO.11

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6314/2015

THE STATE OF MAHARASHTRA

Petitioner(s)

VERSUS

ABDUL SALIM SHAIKH (SIDDIQUE)

Respondent(s)

(Note : SLP(Cr1) Nos. 6326 of 2015 & 3274 OF 2016 to be listed before Hon'ble Judge in Chambers.)

WITH SLP(Cr1) No. 6320/2015 (II-A)

SLP(Cr1) No. 6319/2015 (II-A)

SLP(Cr1) No. 6325/2015 (II-A)

SLP(Cr1) No. 6321/2015 (II-A)

SLP(Cr1) No. 6322/2015 (II-A)

SLP(Cr1) No. 6327/2015 (II-A)

SLP(Cr1) No. 6326/2015 (II-A)

SLP(Cr1) No. 6324/2015 (II-A)

SLP(Cr1) No. 3274/2016 (II-A)

SLP(Cr1) No. 3273/2016 (II-A)

SLP(Cr1) No. 3444/2016 (II-A)

SLP(Cr1) No. 4136/2016 (II-A)

SLP(Cr1) No. 4133/2016 (II-A)

SLP(Cr1) No. 6323/2015 (II-A)

SLP(Cr1) No. 6318/2015 (II-A)

SLP(Cr1) No. 6315/2015 (II-A)

SLP(Cr1) No. 3275/2016 (II-A)

Date : 17-01-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
[IN CHAMBER]

For Petitioner(s) Ms. Shubhada P., Adv.
Mr. Nishant Ramakantrao Katneshwarkar, AOR
Mr. Nishad L.S., Adv.

Mr. B.P. Gupta, Adv.
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For Respondent(s) Ms. Gwen karthika, Adv.
Ms. Abha R. Sharma, AOR

Mr. K. N. Rai, AOR

Ms. Anagha S. Desai, AOR

Mr. Rajneesh C., Adv.

Mr. K. Krishna Kumar, AOR

Mr. Nishant Ramakantrao Katneshwarkar, AOR

UPON hearing the counsel the Court made the following

O R D E R

Learned counsel for the petitioner prays for and is granted seven days' time by way of last chance to file spare copies and fresh address in terms of Office Report dated 11th October, 2017 failing which both the petitions (SLP(Cr1) Nos. 6326 of 2015 & 3274 OF 2016) shall stand dismissed for non-prosecution without any further reference to the Court.

(MAHABIR SINGH)
COURT MASTER

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER